

## NOTICE

All concerned are hereby informed that w.e.f. **16<sup>th</sup> January, 2020**  
Onwards National Company Law Appellate Tribunal (NCLAT) will be  
functioning in the **2<sup>nd</sup> & 3<sup>rd</sup> Floor of Mahanagar Doorsanchar Sadan**  
**(M.T.N.L. Building), 9, CGO Complex, Lodhi Road, New Delhi — 110003.**

By the order of Hon'ble Chairperson

-sd/-

Registrar

### NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.01.2020 (MONDAY)

COURT OF CHAIRPERSON

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

#### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 249 of 2020 in Comp. App. (AT) No. 86 of 2019	Shriram Chits (Karnataka) PVt Ltd& Ors. Vs. Registrar of Co-Operative Societies & Chits.	Pooja M. Saigal	

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

#### For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 84 of 2020	Chunilal Kanjibhai Gohel Vs. Indian Corp Law & Ors.	Namrata Malik	

2.	Comp. App. (AT) (Ins) No. 85-86 of 2020	Excel Engineering & Ors. Vs. Vivek Murlidhar Dabhade	G. Aniruth Purusothaman	
3.	Comp. App. (AT) (Ins) No. 87-89 of 2020	Deepak Gupta Vs. Rudra Buildwel Projects Pvt. Ltd.	Charu Sachdeva	
4.	Comp. App. (AT) (Ins) No. 91-92 of 2020	Pavitra & Anr. Vs. Monitoring Committee & Ors.	Keshav Sharma	
5.	Comp. App. (AT) (Ins) No. 93 of 2020	Rayappa Chinnuswamy Vs. HNS Chits Pvt. Ltd.	S. Ravi Shankar	
6.	Comp. App. (AT) (Ins) No. 94 of 2020	Manikanchan Special Economic Zone through Deputy Development Commissioner Vs. Shree Ganesh Jewellery House & Ors.	Ruchir Mishra	
7.	Comp. App. (AT) (Ins) No. 95 of 2020	R.S. Fuel Pvt. Ltd. Vs. Ankit Metal & Power Ltd.	Vineeta	
8.	Comp. App. (AT) No. 09 of 2020	Mohindra Chemicals Pvt. Ltd. Vs. Registrar of Companies & Anr.	Anshuj Dhingra	
9.	Comp. App. (AT) No. 10 of 2020	Oriental Iron Casting Ltd. Vs. Registrar of Companies & Anr.	Anshuj Dhingra	
10.	Comp. App. (AT) No. 11 of 2020	Jugal Kishore Shroff Vs. Registrar of Companies, Mumbai & Anr.	Anando Mukherjee	

**For Orders (Non Compliance of Order)**

11.	Comp. App. (AT) (Ins) No. 65 of 2020	SPM Holdings PTE Ltd. Vs. Rohit Ferro Tech Ltd.	Vikrant	
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**For Orders**

12.	Comp. App. (AT) (Ins) No. 1079 of 2019	Damodar Valley Corporation. Vs. Divya Jyoti Sponge Iron Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Anuj Tiwari
13.	Comp. App (AT) (Ins) No. 1121 of 2019	Ishrat Ali Vs. Cosmos Cooperative Bank Ltd. & Anr.	Avishkar Singhvi	Ananya Mazumdar, PK Mittal (R. P)
14.	Comp. App. (AT) (Ins) No. 1137 of 2019	Vipin Aggarwal Vs. Vishal Fabrics & Ors.	Hasija	Aarzo-R1,3 Tushar Tyagi &

				Nikshubha Sethi-RP
15.	Comp. App. (AT) (Ins) No. 1138 of 2019	Partha Paul Vs. Kotak Mahindra Bank Ltd. & Anr.	Om Prakash	Amit Mahaliyan
16.	Comp. App. (AT) (Ins) No. 1192 of 2019	State Bank of India. Vs. Adhunik Steels Ltd. <b>With</b>	Nikhil Mathur	Anup Kumar
17.	Comp. App. (AT) (Ins) No. 983 of 2019	Nirmal Kumar Agarwal. Vs. State Bank of India & Ors.	Anup Kumar	Vaijayant P. -R1 Arjun Asthana -R2 Sreevita Ghosh-R3
18.	Comp. App. (AT) (Ins) No. 1056 of 2019 & I.A No 4033,4303 of 2019	Rajesh Goyal. Vs. Babita Gupta & Ors.	Sandeep Bhuraria	Sudeep Shrolriya-R1,2&3 Rishabh Jain-IRP Kumar Shivam
19.	Comp. App (AT) (Ins) No. 1220 of 2019 & I.A No. 17 of 2020	India Power Corporation Ltd. Vs. Meenakshi Energy Ltd Through Resolution Professional R. Ravi Shankar Devarakonda & Ors. <b>With</b>	Arijit Mazumdar	Biswajit Dubey
20.	Comp. App. (AT) (Ins) No. 1450 of 2019	Debasish Som Vs. Meenakshi Energy Ltd. Through Resolution Professional R. Ravi Shankar Devarakonda & Anr. <b>With</b>	Arijit Mazumdar	Bishwajit Dubey
21.	Comp. App. (AT) No. 271 of 2019	State Bank of India. Vs. India Power Corporation Ltd. & Ors.	Sumit Attri	Rishav Banerjee
22.	Comp. App. (AT) (Ins) No. 1250 of 2019	Avail Financial Services Ltd. Vs. Sunworld City Pvt. Ltd.	C.S. Reema Jain	Anshum Jain
23.	Comp. App (AT) (Ins) No. 1335 of 2019	Shrem Residency Pvt Ltd. Vs. GRG Estates Pvt Ltd. <b>With</b>	Ayushmaan Bhutani	
24.	Comp. App (AT) (Ins) No. 1336 of 2019	Shrem Residency Pvt Ltd. Vs. Shraman Estates Pvt Ltd.	Ayushmaan Bhutani	
25.	Comp. App. (AT) (Ins) No. 1380 of 2019	Amit Katyal Vs. Meera Ahuja & Anr.	Bina Gupta	Lokesh Bhola-R1 to R3 Jugraj Singh Bedi-IRP
26.	Comp. App. (AT) (Ins) No. 1393 of 2019	Phool Chand Goel Vs. Avneet Goyal & Ors.	Yogesh Aggarwal	Abhishek Tandon
27.	Comp. App. (AT) (Ins) No. 22 of 2020	Bharat Heavy Electricals Ltd Vs. Anil Goel, Liquidator of Visa Power Ltd. & Anr.	Punit D.Tyagi	Gaurav Mitra-R1 Abhijit Sinha-R2

**For Admission (After Notice)**

28.	Comp. App. (AT) (Ins) No. 1391 of 2019	Nayan N Raheja Vs. Catalyst Trusteeship Ltd & Anr.	Meghna Mishra	Atul Sharma
29.	Competition App. (AT) No. 34 of 2019	Jalgaon District Medicine Dealers Association (JDMDA) & Ors. Vs. Competition Commission of India & Anr.	Nakul Mohta	Manmeet Arora

**For Hearing**

30.	Compensation Application No. 150 of 1999	Wasan Exports Pvt. Ltd. Vs. Canara Bank & Ors.	KotlaHarshavardhan	SoumoPalit (R-1) Mahesh Kasana (R-2)
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**02:00 PM****For Orders**

31.	I.A. No. 3392 & 3542 of 2019 in Comp. App. (AT) (Ins) No. 177 of 2019	Sagar Sharma & Anr. VS. Phoenix ARC Pvt. Ltd.  <b>With</b>	Mahesh Agarwal	Phalak Rajnish-R1
32.	Comp. App (AT) (Ins) No. 1286 of 2019	Shiv Kumar Malani Vs. JM Financial Asset Reconstruction Ltd. & Ors.	Kunal Chatterji	Abhishek Anand-R1 S.K Singh-R2

**For Hearing (Part Heard)**

33.	Comp. App. (AT) No. 185-186 of 2018	Anil Chandanmal Singhvi Vs. Union of India & Ors.  <b>With</b>	Mahesh Agarwal	Shally Bhasin-R1
34.	Comp. App. (AT) No. 187-188 of 2018	Devendra Kumar Agrawal Vs. Union of India & Ors.  <b>With</b>	Mahesh Agarwal	Shally Bhasin-R1
35.	Comp. App. (AT) No. 189-190 of 2018	Sunil Hasmukhlal Shah Vs. Union of India & Ors.  <b>With</b>	Mahesh Agarwal	Shally Bhasin-R1
36.	Comp. App. (AT) No. 192 of 2018	Union of India, MCA Vs. 63 Moons Technologies Ltd. & Ors.  <b>With</b>	D Simon	Shally Bhasin-R1
37.	Comp. App. (AT) No. 196-197 of 2018	Jigish Shantilal Sonagara Vs. Union of India & Ors.  <b>With</b>	Mahesh Agarwal	Sanjay Shorey
38.	Comp. App. (AT) No. 198-199 of 2018	Berjis Desai Vs. Union of India & Ors.  <b>With</b>	Mahesh Agarwal	Sanjay Shorey

39.	Comp. App. (AT) No. 200-201 of 2018	NishaDutt Vs. Union of India & Ors. <b>With</b>	Mahesh Agarwal	Sanjay Shorey
40.	Comp. App. (AT) No. 202-203 of 2018	Prashant Desai Vs. Union of India & Ors. <b>With</b>	Mahesh Agarwal	Sanjay Shorey
41.	Comp. App. (AT) No. 204-205 of 2018	Manjay Prakash Shah Vs. Union of India & Ors. <b>With</b>	MishaRohtagiMohta	Sanjay Shorey
42.	Comp. App. (AT) No. 206-207 of 2018	DiwangSunderrajNeralla Vs. Union of India & Ors. <b>With</b>	MishaRohtagiMohta	Sanjay Shorey
43.	Comp. App. (AT) No. 208 of 2018	63 Moons Technologies Ltd. Vs. Union of India & Ors. <b>With</b>	MishaRohtagiMohta	Sanjay Shorey
44.	Comp. App. (AT) No. 209 of 2018	Jignesh Prakash Shah Vs. Union of India & Ors.	MishaRohtagiMohta	Sanjay Shorey
45.	Competition App. (AT) No. 15 of 2018	Federation of Gujrat State Chemists and Druggists Association &Anr. Vs. Competition Commission of India & Ors. <b>With</b>	Gunjan Chowksey	Manmeet Arora-R1 Amit Gupta-R3 Mansi Kukreja-R4
46.	Competition App. (AT) No. 35 of 2018	Chemists & Druggists Association of Baroda &Anr. Vs. Reliance Agency & Ors.	Anshul Narayan	Mansi Kukreja-R1 Manmeet Arora-R3

**Note: - The Court will rise at 03:00 PM.**

**Copy to: -**

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By Order**  
**-sd/-**

**Registrar**